



RAJASTHAN HIGH COURT

HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR

S.B. Civil Writ Petition No. 18018/2026
CNR: RJHC020871572026 | URN: CW / 37431U / 2026

Sanjay Ashiya S/o Lun Singh

-----Petitioner

Versus

State Of Rajasthan

-----Respondent

For Petitioner(s) : Mr. Ram Pratap Saini
Mr. Aamir Khan

For Respondent(s) :

HON'BLE MR. JUSTICE GANESH RAM MEENA

Order

09/09/2026

Learned counsel for the petitioner submits that the respondents published the model answer key on 31.12.2025 in respect of the written examination conducted for recruitment to the post of Assistant Professor (English). He further submits that the petitioner has submitted written objections regarding model answer key on 05.01.2026. He further submits that the respondents without considering the objections submitted by the petitioner, published the final answer key and have proceeded for interview of the candidates. He also submits that action of the respondents in proceeding ahead with the recruitment process without publishing final answer key after having consideration in respect of model answer key is arbitrary and illegal.

Issue notice of the writ petition as well as stay application to the respondents, returnable within two weeks.



In the meantime, the respondents may proceed further with the selection process but shall not declare the final result of the selected candidates.

(GANESH RAM MEENA),J

48/Ashish Kumar

